	Annexure-7 Name of the Corporate Debtor: MGI Infra Pvt. Ltd.; Date of commencement of CIRP: 09/08/2023; List of creditors as on: 23/01/2024 List of operational creditors (Government dues)														
	(Amount in Rs.)														
Sl. No.	Details of Claimant		Details of claims received		Details of claims admitted						contingent	Amount of any mutual dues,		claims under	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim Admitted	Nature of Claim	covered by	covered by	related	% of voting share in CoC, if applicable	claims	that may be set off	not admitted	verification	
1	Department of Trade & Taxes/ State GST, Govt. of NCT of Delhi	State Government	23.08.2023	29,260,428	29,260,428	Unsecured	-	-	-	-	-	-	-	-	-
2	Deputy Commissioner of Income Tax, New Delhi	Central Government	19.10.2023	662,253,102	662,253,102	Unsecured	-	-	-	-	-	-	-	-	-
	1	691,513,530													

\*Note- The Claims Admitted on provisional basis.